

(1890) 01 CAL CK 0005**Calcutta High Court****Case No:** None

Kabuli

APPELLANT

Vs

Bhuli

RESPONDENT

Date of Decision: Jan. 17, 1890**Citation:** (1890) ILR (Cal) 289**Hon'ble Judges:** W. Comer Petheram, C.J; Pigot, J**Bench:** Division Bench

Judgement

W. Comer Petheram, C.J. and Pigot, J.

After the case of Hurrosoondery Dosee v. Kallypodox Dutt 14 B.L.R. App. 11 had been brought to their notice, dismissed the appeal with costs.